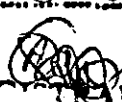
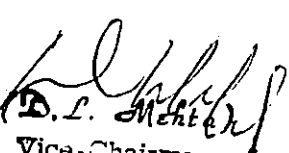


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>29-6-93</u>	Mr. R. C. Gaur - Counsel for the applicant Defects in O.A. have been removed. Register & Put up in Court for admission on <u>3-8-93</u> as prayed along with OA-93  P. P. Srivastava C.A.I., JAIPUR
3.8.93	Mr. R. C. Gaur - Counsel for applicant Mr. Manish Bhadani - Counsel for respondent The M.P. for joining together is allowed. The M.P. stands disposed of.  P. P. Srivastava Member (A)  D. L. Mishra Vice-Chairman
	Copy sent to the app & resp. and (M. Bhari) on vide <u>5910 & 5911</u> <u>date - 25-8-93</u> 